## COURT NO. 21 HON'BLE MR.JUSTICE VIKAS MAHAJAN

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AT 02:30 P.M

1.CRL.M.C.897/2017 CRL.M.A .3770/2017 CRL.M.A.1640/2022

RAJAT BHAGAT ....PETITIONER

THROUGH: MS.ISHA KAPOOR AND MR.JAI SAINI, ADVS.ALONG WITH PETITIONER (THROUGH VC )

VERSUS

STATE (GOVT OF NCT OF DELHI) & ANR ....RESPONDENT

THROUGH: NAWAL KISHORE JHA, APP MS. VANDANA SHARMA ADV, FOR R.-2

2.CRL.M.C.882/2017 CRL.M.A.3717/2017 CRL.M.A.1708/2022

SARIKA BHAGAT ....PETITIONER

THROUGH: MS.ISHA KAPOOR AND MR.JAI SAINI, ADVS.ALONG WITH PETITIONER (THROUGH VC )

VERSUS

STATE (GOVT OF NCT OF DELHI) & ANR ....RESPONDENT

THROUGH: NAWAL KISHORE JHA, APP MS. VANDANA SHARMA ADV, FOR R.-2